225 Written Answers

been advised to amend town planning and building laws to encourage housing. This Ministry is also pursuing amendments to foreclosure laws to facilitate easy foreclosure.

- 3. The Government through greater interaction with the National Housing Bank and housing finance institutions is seeking to ensure greater private sector participation in the sector. Government is also seeking to further strengthen the cooperative sector through the National Cooperative Housing Federation.
- Government is also seeking to give a boost to housing through the propagation of appropriate cost effective and environment friendly technology.

According to the National Agenda for Governance, two million additional housing units are to be constructed every year with focus on the poor and deprived. Out of this, 7 lakh dwelling units would be constructed in the urban areas.

(dj No, Sir.

(c) Docs not arise.

न्यायालयों में दिल्ली विकास प्राधिकरण के लम्बित मामले

2143. श्री राज मोहिन्दर सिंह :

श्री कपिल सिब्बल :

क्या शहरी कार्य और रोजगार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच हैं कि दिल्ली विकास प्राधिकरण की भूमि से संबंधित अनेक मामले गत वर्षो से न्यायालय में लम्बित पडे हैं:

(ख) यदि हां, तो वर्ष 1995-96, 1996-97 तथा 1997-98 के दौरान वर्ष-वार कितने-कितने मामलों का न्यायालयों में निपटान किया गया था; और

(ग) उपरोक्त प्रत्येक वर्ष में कितने मामलों में दिल्ली विकास प्राधिकरण के पक्ष में न्यायालयों में निर्णय हुए?

शहरी कार्य और रोजगार मंत्री (श्री राम जेठमलानी)

ः (क) जी, हां।

	(ख) और (ग)		
-	वर्ष	निपटाये गये मामलों की संख्या	डीडीए के पक्ष में निर्णय लिये गये मामलों की
			सं.
	1995-96	366	सं . 329
	1995-96 1996-97	366 268	

Farm Houses on more than the sanctioned limit

2144. SHRI O.P. KOHLI: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to refer to Unstarred Question 2461 given in the Rajya Sabha on 21st December, 1998 and state:

(a) whether the information has since been collected as per part (f) of the answer;

(b) if so, the details thereof;

(c) the details of farm houses that have constructed more than the sanctioned limit; and

(d) if not, the reasons therefor and the date by which the information will be collected?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) to (d) The information is being collected and will be laid on the Table of the House.

Environmental Improvement of stums

2145. SHRI PRAFULL GORADIA: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether several States arc lagging behind in the implementation of the